

ITEM NO.13

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

IA 46022/2020, in Criminal Appeal No(s). 2804/2023

SHYAM SUNDER @ SAMUNDAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 46022/2020 - EXEMPTION FROM FILING O.T.)

Date : 06-12-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Ajit Singh Pundir, AOR

For Respondent(s)

Mr. Krishnanand Pandeya, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Await original records from the High Court as well as
Trial Court. Issue D.O. letter.

List again on 24.01.2024.

H. SHASHIDHARA SHETTY
Registrar